

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.95/08

Tuesday this the 18th day of March 2008

C O R A M :

HON'BLE MR.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN

K.Gopalan,
S/o.K Appu Nair,
Post Graduate Teacher (English),
Kendriya Vidyalaya No.1, Shift No.1,
West Hill Post, Kozhikode.
Residing at LIPI, Kollamparambath,
Edakkad Post, West Hill, Calicut – 673 005.

...Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18 – Institutional Area, Shahid Jeet Singh Marg,
New Delhi – 110 016.
2. The Education Officer,
Kendriya Vidyalaya Sangathan,
18 – Institutional Area, Shahid Jeet Singh Marg,
New Delhi – 110 016.
3. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, I.I.T. Campus,
Chennai – 600 006.
4. The Principal,
Kendriya Vidyalaya No.1,
Shift No.1, West Hill Post,
Calicut – 673 005.
5. Smt.A.N.Mahita,
Post Graduate Teacher (English),
Kendriya Vidyalaya, Alipurduar,
West Bengal.
6. The Chairman,
Kendriya Vidyalaya Sangathan,
18 – Institutional Area, Shahid Jeet Singh Marg,
New Delhi – 110 016.

...Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil [R1-4&6])

N.M.

.2.

This application having been heard on 18th March 2008 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MR.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN

Standing counsel for the respondents invites my attention to an order passed on 27.2.2008, a copy of which is handed over to the Tribunal today. A statement is also filed, explaining that the impugned Annexure A-1 order of transfer dated 11.2.2008 transferring the applicant from Kendriya Vidyalaya No.1, Calicut to Kendriya Vidyalaya, Alipurduar stands revoked. Substantial grievance of the applicant is redressed. The O.A is, therefore, closed as infructuous.

(Dated this the 18th day of March 2008)


(M.RAMACHANDRAN)
VICE CHAIRMAN

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